NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 26/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/177/2016

NAME OF THE PETITIONER(S)

: Ozhukil Padinjarepet Achuthan Kutty Shanthi & 8 others

NAME OF THE RESPONDENT(S)

: M/s Punajani Securities Limited & 11 others

UNDER SECTION

: 397/398,

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

HEMA SRINIVASAN

ESHWAN ASSOCIATES SUSHMITA UDAYASANKAR

R. SANKARAN OR Syon

Coursel for Respondents 257 lenser

Coursel for Respondents 257 lenser

Round In Pelled

Consol for Pehiman

Consol for R 1 of R 12 S. p. muli

Consol for R 1 of R 12 S. p. muli

ORDER

Counsel for petitioner present. Counsel for R2 to R7 and R9 to R11 present. Counsel for R1 and R12 present. Counsel for R2 to R7 and R9 to R11 undertakes to file vakalat on behalf of R8. Counsel for respondents intends to file rejoinder in the registry today itself, the same be served to the other side. The service on respondents and the pleadings are complete. The matter is posted for final arguments. Put up on

01.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)